

*M.C.D.*

South Zone	18
Najafgarh Zone	2
Narela Zone	26
Rohini Zone	29
<i>D.D.A.</i>	
Central Zone	3
West Zone	35
Rohini Zone	113
North Zone	12
East Zone	88
South West Zone	22

**Work done by BHEL**

4293. SHRI GOVINDA CHANDRA MUNDRA: Will the PRIME MINISTER be pleased to state:

(a) whether due to poor quality of work done by BHEL at Tenughat Thermal Power Project, Lalpasia Dist., Bokaro, the structures of (1) Cement shed (2) C.W. Duct (3) M.C.C. Room (4) Boundry Wall from coordinate 15A+6/18B+50 failed and claims have been taken from insurance company;

(b) the details of various complaints made by GM, TVNL to BHEL in this regard;

(c) the details of enquiries ordered into the matter and the findings thereof; and

(d) the details of disciplinary action taken against those found guilty?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI P.K. THUNGON): (a) to (d). No structure failed due to poor quality of work. However, Insurance claims have been lodged in respect of following structures which failed due to reasons given below:

*Cement Storage shed*

One Gable end walls of temporary cement storage shed which was under construction, collapsed due to cyclone at site.

*C.W. Duct*

There is only one case of earth caving due to heavy rain as C.W. Duct was constructed in filled-up area.

*Motor control Centre (M.C.C.)*

Some cracks developed in this building due to uneven settlement of soil.

*Boundry wall*

A portion of the boundry wall collapsed due to accumulation of water. A letter was received from GM, TVNL regarding collapse of the boundry wall. The matter was jointly investigated by BHEL and TVNL engineers. It was established that the collapse was due to water thrust and not due to poor quality of work.

In view of above no disciplinary action is called for.

**List of plots sent by DDA to MCD  
Regarding Unauthorised  
Constructions**

4294. SHRI ARJUN SINGH YADAV: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether DDA had forwarded a list of

plots to the MCD where unauthorised construction had been carried out;

(b) if so, the details thereof and the action taken in this regard;

(c) whether the officials responsible for this have been identified and booked under the rules; if not, the reasons thereof;

(d) whether the builders/buyers are converting residential areas into commercial complexes; and

(e) if so, the details thereof and the steps taken to demolish such complexes; if not, the reasons thereof?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI M. ARUNACHALAM): (a) Yes, Sir.

(b) Municipal Corporation of Delhi has reported that a list of 28 properties of Chitranganj Park was received from Delhi Development Authority. Action has already been initiated by the M.C.D. against the properties involved in unauthorised constructions.

(c) Does not arise in view of reply to part (b) above.

(d) and (e). Municipal Corporation of Delhi has reported that some builders have been converting residential buildings into Commercial complexes by carrying out unauthorised additions/alterations. However, no such survey has been carried out by the MCD. Action is taken against the builders for carrying out unauthorised construction under the DMC Act as soon as these are detected.

#### Night Shelters

4295. SHRI JEEWAN SHARMA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned 'CAG assails DDA failure to build enough night shelters' appearing in the Hindustan Times of September 3, 1991;

(b) if so, the reasons for constructing less number of night shelters and diversion of the funds for other purposes; and

(c) the number of night shelters to be constructed during 1992 and the progress made so far in this regard?

THE MINISTER OF STATE IN THE  
MINISTRY OF URBAN DEVELOPMENT  
(SHRI M. ARUNACHALAM): (a) Yes, Sir

(b) Slum Wng of Delhi Development Authority has reported that it constructed 20 units of Night Shelters, and not 15 units as mentioned in the Audit Report, against the original target of 25 units. The remaining units could not be constructed due to resistance from the land owning agencies and neighbourhood population. Reasons for diversion of funds are being ascertained and will be laid on the Table of the Sabha.

(c) Against the target of completion of one Night Shelter and initiating action for constructing two buildings of Night shelters during the year 1991-92, Slum Wing has reported that construction work of one Night Shelter near Jama Masjid is in advance stage and efforts are being made to procure land for the buildings of four Night shelters in East and West Delhi.

#### Silk Garments produced by KVIC

4296. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been invited to the news-item captioned "KVIC programmes to be market